

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(OFFICE OF THE REGISTRAR JUDICIAL)

NOTIFICATION

NO: 103

DATED: 13-03-2020

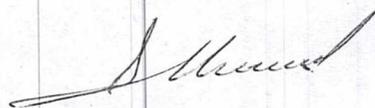
Applications on the following format are invited from the practicing advocates enrolled with the State Bar Council (High Court of Jammu & Kashmir) for allotment of thirteen vacancies in the Lawyers Chamber Building, High Court Complex, Srinagar, which shall reach the office of the undersigned by or before 30th March, 2020.

- i. Name of the Advocate _____
- ii. Parentage _____
- iii. Residence _____
- iv. Date of enrolment _____
- v. Period of actual practice _____
- vi. Principal place of practice. _____
- vii. Whether designated as Senior Advocate, if so the date of designation. _____
- viii. Whether the chamber, if allotted, is proposed to be shared with any other Advocate(s), if so, name and particulars of such Advocate(s). _____
- ix. The applications should be accompanied by Bank Draft favouring Registrar General High Court of Jammu & Kashmir at Srinagar.
 - (a) In the amount of Rs.50,000/- in case of Sr. Advocate.
 - (b) In the amount of Rs.25,000/- in case of Advocates having more than 15 years actual practice.
 - (c) In the amount of Rs. 15,000/- in case of advocates having more than 10 years but less than 15 years actual practice.
 - (d) In the amount of Rs.10,000/- in case of advocates having more than 5 years but less than 10 years actual practice.
 - (e) In the amount of Rs.5,000/- in case advocates having less than 5 years actual practice.

The allotment of chambers shall be subject to the same terms and conditions as attached to earlier allotment order No. 342 dated 28.07.2015.

The advocates who have already submitted applications need to apply a fresh on prescribed format.

Srinagar
Dated 13.03.2020.



(Massarat Shaheen)
Registrar Judicial
High Court of J&K Sgr.

